

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 402**

TO BE ANSWERED ON THE 22ND JULY, 2026/ ASHADHA 31, 1948 (SAKA)

DISASTER MANAGEMENT ASSISTANCE TO ODISHA

402 SHRI MANAS RANJAN MANGARAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance released to Odisha from the National Disaster Response Fund and the State Disaster Response Fund till date;

(b) the purpose-wise details thereof;

(c) whether any proposals from Odisha are pending with the Central Government; and

(d) the action taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial

support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

During the current financial year 2026-27, the State Government of Odisha has been allocated an amount of ₹1718.00 crore (₹1288.50 crore Central share + ₹429.50 crore State share) under SDRF, out of which the first installment of Central share of ₹644.25 crore has been released to the State. Further, an opening balance of ₹8219.04 crore has been stated to be available as on 1st April, 2026 by the State Government of Odisha in its SDRF account.

(c) and (d): No.
